GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 2544. TO BE ANSWERED ON TUESDAY, THE 05TH AUGUST, 2025.

START-UPS REGISTERED IN JHANSI

2544. SHRI ANURAG SHARMA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has taken steps to promote startup registration and ease of doing business in smaller cities like Jhansi; and
- (b) if so, the number of startups and MSMEs registered in Jhansi and the support provided to them during the last three years?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a): The Government is taking various steps to promote startup registration and ease of doing business across the country, including for districts and cities such as Jhansi.

The application process for startup recognition under the Startup India initiative has been streamlined and made entirely digital through an interactive Startup India portal and the National Single Window System (NSWS) making the same accessible from any part of the country. The documentation process for recognition is simplified with self-certification. Recognition handbook and tutorials have also been developed and uploaded on Startup India portal for ease of navigating recognition process. To promote startup recognition and to handhold entrepreneurs, workshops are held across States/UTs with support of State/UT nodal agencies for startups, and regional stakeholders such as incubators.

To amplify these measures at the grassroots, the Government is also implementing programs such as States' Startup Ranking exercise and National Startup Awards which promote and encourage recognition of startups from across the country including from non-metros.

Initiatives such as Startup India Yatra create awareness about the startup ecosystem, and support entrepreneurs particularly in non-metro regions. The Government also facilitates large-scale ecosystem-led events (such as Startup Mahakumbh) that bring together stakeholders from across the country and encourage recognition of startups.

These efforts are complemented with extensive social media outreach and offline support mechanisms (such as call centre) assisting and promoting startup recognition.

The Government has taken various measures for ease of doing business. Specifically, through the Jan Vishwas (Amendment of Provisions) Act, 2023, the Government has decriminalized 183 provisions across 42 Central Acts administered by 19 Ministries/Departments. DPIIT has also undertaken an analysis of various criminal provisions (including both major and minor offences) across multiple acts under the Jan Vishwas 2.0 initiative. Measures under the ease of doing business initiative also include Business Reform Action Plan (BRAP), the Business-Ready assessment, Reducing Compliance Burden on Businesses and Citizens, and promoting the adoption of Single Window Systems (SWS) across States and UTs.

Specifically for the startup ecosystem, the Government has taken more than 60 measures to enhance ease of doing business, raising capital and reducing compliance burden. These measures include profit linked deductions under Section 80-IAC of the Income Tax Act 1961, relaxation in compliances, carryforward of losses, fast-track approval process for in-bound mergers, faster-exit provisions, relaxation in public procurement, etc.

(b): A total of 129 entities from Jhansi district in the State of Uttar Pradesh have been recognised as startups in the last three financial years (viz. FY 2022-23, FY 2023-24 and FY 2024-25) by the Department for Promotion of Industry and Internal Trade (DPIIT) under Startup India initiative.

Under Startup India initiative, specifically in the district of Jhansi, supported incubators under the Startup India Seed Fund Scheme (SISFS) have approved funds of Rs. 40 lakh to 3 startups in the last three said financial years. Also, startups from Jhansi have participated in Startup Mahakumbh.

As per inputs from the Ministry of Micro, Small & Medium Enterprises (MSME), a total of 89,205 enterprises are registered under Udyam Registration Portal and Udyam Assist Platform (UAP) from Jhansi district in the State of Uttar Pradesh in the last three financial years (viz. FY 2022-23, FY 2023-24 and FY 2024-25).

Specifically in Jhansi, 9,797 guarantees worth Rs. 670 crore have been extended to MSEs in the last three said financial years under the Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE). Also, 49 programmes have been conducted and 2,664 beneficiaries have been supported specifically in Jhansi under Entrepreneurship and Skill Development Programme (ESDP) in the last three said financial years. Also, loans worth Rs. 4.38 crore have been sanctioned for 469 beneficiaries from Jhansi under PM Vishwakarma Scheme.
